Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SIGTIA CONSTRUCTIONS PRIVATE LIMITED Date of Commencement of Liquidation: 31-08-2026; List of Stakeholders as on Date: 24-10-2026; Name of IP: Mr. Sachin Shrinivas Bhattad; Process Number: 1; Last 5 digitof registration number: 11159

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	16480531	0	16480531	0	0	0	NA
2	Liquidation costs incurred till date	0	116794	0	116794	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	6	46622116360	2	27402353587	0	19220794773	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	3	4761136061	2	2657575785	2103560276	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	1040412005	0	0	499612005	540800000	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		12	52440261751	4	30076526697	2603172281	19761594773	0	